

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-208
(IB)- 189(ND)/17

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 11.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

:Mr. Virender Ganda Sr, Advocate, Mr. Sandeep Bisht, Mr.
Anuj Tiwari, Mr. Joy Bajaj, Advocates

For the Respondent/CD

:

For the Intervener

:

ORDER

CA-955/C-III/ND/2020 filed in IB-189/ND/2017 :

The Counsel for the Liquidator is present, ~~and~~ directed to file a short Affidavit by circulating copy in advance to the other side, to which, the Applicant may file Rejoinder, if desired so. The matter is posted for making final submissions. m

List on 27.4.2020.

-S-d-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit